

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Venture Power Systems India Private Limited Date of Commencement of Liquidation: 12-09-2022; List of Stakeholders as on Date: 10-03-2023; Name of IP: Mr. THILAGAR MURUGESAN; Process Number: 1; Last 5 digitof registration number: 12715

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	2548758	1	2548758	0	0	0	NA
2	Liquidation costs incurred till date	1	1145315	1	1145315	0	0	0	NA
3	Secured financial creditors	1	156864051	1	156864051	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	146	175172241	0	0	0	0	175172241	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	37	45474236	0	0	0	0	45474236	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	72384450	4	72374450	0	10000	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	109105754	10	93934142	0	15171612	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		200	562694805	17	326866716	0	15181612	220646477	